

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/2751/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjal Bora,
Presiding officer,
Industrial Court, Guwahati.

Dated Guwahati the th 26 April, 2022.

Sub: **Casual leave and Restricted holiday.**

Ref:- Letter No. IT.5/2021/130 dtd. 25.04.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 29.04.2022 and casual leave on 30.04.2022 along with station leave permission, with the official vehicle, at your own cost, from the evening of 28.04.2022 till the morning of 02.05.2022**, has been granted. The District & Sessions Judge, Kamrup(M), Guwahati and in her absence the next senior most Judicial officer at the station shall remain in charge of your Court and office during this period.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-83/1994/2752-53/A, dated , 26-04-2022

Copy to:

1. The District & Sessions Judge, Kamrup(M), Guwahati.
2. ~~The Project Manager, Gauhati High Court.~~

Sd/-
JT. REGISTRAR (VIGILANCE)

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